

to do so. They take exception sometimes to what they call a campaign in India against them.

Shri Hem Barua: I want to know whether the word "aggression" is not deeper in connotation than the word "dispute"?

Shri B. Das Gupta: While these deliberations are going on between India and Chinese officials in regard to the Sino-Indian border dispute in Rangoon, the Prime Minister of Burma has come to India and he gave out that he was going to talk to the Prime Minister something regarding the Sino-Indian border dispute. May I know whether he had any talk regarding this or whether that deliberation has any connection with his visit in India?

Shri Jawaharlal Nehru: I have not completely grasped the question, but in so far as I have understood it, I might inform the hon. Member that the visit of the Prime Minister of Burma to India has nothing to do with the talks going between these officials in Rangoon. It was accidental that they were there. Nor indeed did the Prime Minister of Burma and I discuss that matter. It is completely right, of course, as would be in any case if I may so with all respect, for the Prime Minister of Burma to express the hope that this would be settled. That is a sort of thing which all of us always hope. If I have to speak about the Burma-China dispute, I would inevitably say that I hope it would be settled.

Visit of Queen Elizabeth

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- *3. { **Shri Ram Krishan Gupta:**
- { **Shri Raghunath Singh:**
- { **Shri Radha Raman:**
- { **Shri Kalika Singh:**

Will the Prime Minister be pleased to state:

(a) whether the programme for visit of Queen Elizabeth has been finalised; and

(b) if so, the details thereof?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) Yes.

(b) The Queen's visit to India will be dividend into two parts. She will arrive in Delhi on January 21, 1961 and stay on in India till the 1st February. On the 1st February she will go to Pakistan, returning to India on the 16th February. She will finally leave India on the 2nd March.

In the course of her first stay in India she will visit, in addition to Delhi, Jaipur, Agra, Udaipur and Ahmedabad.

During her second visit she will visit Calcutta, Madras, Bangalor, Bombay, Banaras and finally Delhi again.

Mr. Speaker: The news has appeared already in the newspaper this morning about the details. We will proceed to the next question.

Shri Indrajit Gupta: May I ask one question about something which has not appeared in the papers? May I know whether it is a fact, as reported in the press earlier, that it has been decided that when the President goes in his coach to attend the Republic Day Parade on 26th January, the Queen will accompany him in the Presidential Coach; if so, will that not be a departure from the normal protocol?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): That is correct that it has been so decided. This matters was considered very fully. It has been decided not only in the case of the Queen but as a matter of protocol in the case of all heads of States who may come here in future. In the past one occassion arose when this

matter was not really considered fully, but normally this is the protocol when a head of State comes, and it will be observed in future.

Shri B. K. Gaikwad: What is the amount that Government have provided for the visit of Queen Elizabeth during her stay in India?

Shri Jawaharlal Nehru: That I shall be able to tell the hon. Member after the visit is over.

Tour of Housing and Building Experts

*4. **Shri B. C. Mullick:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that India participated in a tour of 14-man party of housing and building experts from Asian and Far Eastern countries to tour Europe on behalf of ECAFE;

(b) if so, who represented India;

(c) whether the party has submitted report to U.N. Economic Council for Asia and Far East (ECAFE); and

(d) what are suggestions made by the visiting party?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) to (d).

A statement giving the required information is laid on the Table of the House. [See Appendix I, annexeure No. 1].

Shri B. C. Mullick: Have the suggestions made by the study team been examined by Indian experts; if so, has a decision been taken thereon?

Shri Anil K. Chanda: This study tour was organised under the auspices of the United Nations Department of Social Affairs and the ECAFE. The report has been submitted to the United Nations. They have not yet discussed it.

Shri Tangamani: Were the suggestions of this study team considered

by the Town Planning Ministers of the various States who met in Bangalore recently; if so, what is their reaction to one of the major suggestions, namely that the housing programme instead of being centralised should be entrusted to the local authorities completed?

Shri Anil K. Chanda: I have already said that the report has been submitted to the U.N. They have not yet discussed the report. After it is discussed it will be communicated to the States concerned.

Shri Ram Krishan Gupta: Which were the countries which participated in this conference?

Shri Anil K. Chanda: Cambodia, Ceylon, China, Federation of Malaya, Hon Kong, India, Indonesia, Iran, Japan, Laos, Pakistan and Thailand.

Mr. Speaker: Next question.

Shri B. Das Gupta: Questions 5 and 33 may be taken together as they relate to the same subject.

Mr. Speaker: The hon. Minister can answer both.

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): They are different questions.

Mr. Speaker: Then Question 5 alone will be answered. Unless the hon. Minister agrees, I do not allow both the questions.

Winding up of Ministry of Rehabilitation

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*5. { **Shrimati Ila Palchoudhuri:**
Shri S. M. Banerjee:
Shri P. K. Deo:
Dr. Ram Subhag Singh:

Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether the work relating to the winding up of the Rehabilitation Ministry has begun;

(b) if so, the progress made so far; and